

Debts Recovery Appellate Tribunal, Delhi  
Government of India, Ministry of Finance  
Department of Financial Services  
Apartment No.318, 3<sup>rd</sup> Floor,  
Hotel Samrat, Chanakyapuri  
New Delhi

**NOTICE**

Due to some employees in DRAT testing positive for Covid19, deep sanitization work is going on in DRAT office premises today and, therefore, we are unable to upload the daily cause list for 12.01.2022.

It is for information of all concerned that all the cases listed before the Hon'ble Chairperson and Registrar, DRAT, Delhi on 12.01.2022 will stand adjourned to 15.02.2022.

Sd/-  
(REGISTRAR)

Date : 11.01.2022